

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

45

C.P No. 679/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Automatic Data Management IT Computer Solutions  
Pvt. Ltd.

V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.          NAME                          DESIGNATION                          SIGNATURE

①	NEELAMBUJ	CP-ROC MUMBAI	Neelambuj
②	Balraj Prasad	ROC Pune	Prasad

ORDER

CP No. 679/252(1)/NCLT/MB/MAH/2017

For the ROC has not yet filed their report, ROC, Pune is hereby directed to  
file report within 15 days hereof.

List this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)